Cluster Development, Modified Group Workshed Scheme etc. Government has set up the Board for Industrial & Financial Reconstruction (BIFR) for deciding remedial measures in respect of sick companies.

## Textile exports

2722. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of TEXTILES be pleased to state:

- (a) the year-wise details of textile exports during the last three years;
- (b) whether Government proposes to introduce a loan waiver scheme for weavers; and
- (c) if so, the details thereof and by when this is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) The details of textile exports during the last three years are as under:

(Value in Rs. Crore)

Year	2007-08	2008-09	2009-10 (P)
Value	89120.85	96311.91	105863.84

- (b) No, Sir.
- (c) Does not arise.

## Need for R&D support for domestic textile industry

2723. SHRI T.M. SELVAGANAPATHI: Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that Federation of Indian Chambers of Commerce and Industry (FICCI) opined that the domestic textile industry needed R&D support in view of declining trend with regard to India's share in US imports of technical textiles and non-woven fabrics;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that FICCI had submitted its recommendations to Government in this regard; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) to (d) Yes, Sir. FICCI has suggestions for Research & Development (R&D) which include (i) adoption of local/international innovative technologies as role models for the industries;

(ii) MOU with leading international research institutes for conducting joint research projects (iii) creation of incubation centres for technology transfer and acceptability by the industry (iv) benchmarking R&D at both national/firm level (v) Encourage adoption of advance synthetic fibers and understand the applications of genetic engineering, bio-technology, and cellular biology in both natural and synthetic fibre-base.

## Textile park at Bharuch

2724. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of TEXTILES be pleased to state:

- (a) whether Textile Park involving a cost of rupees one crore is being set up for Bharuch district in Gujarat;
  - (b) if so, the details thereof including sanction order number and date etc.;
  - (c) the target date fixed for the completion of the park; and
  - (d) the details of facilities to be provided in the proposed Textile Park?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) No, Sir.

(b) to (d) In view of 'a' above, not applicable.

## Loan to owners of small textile industry

2725. SHRI KISHORE KUMAR MOHANTY: Will the Minister of TEXTILES be pleased to state:

- (a) whether there is any proposal to provide loan to owners of small textile industry at lower rate;
  - (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government is aware that public sector banks are not advancing loan to the owners of small textile industry easily as they apprehended that the loan cannot be recovered;
- (d) if so, whether Government would consider for giving a categorical target to the bank for advancing loan to textile industry; and
- (e) how many poor weavers of Orissa have been given loan by the Banks, specially of Baragarh district of Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir.

(b) Under the Revival Reform and Restructuring Package for Handloom Sector, it is proposed to provide loan to Handloom Weavers at 7% rate of interest. A package in this regard has